



**THE FOLLOWING CANDIDATES ARE TEMPORARILY APPOINTED
TO THE POST OF P.A. TO THE HON'BLE JUDGES IN THE MADRAS HIGH
COURT SERVICE AND POSTED AT MADURAI BENCH OF THE MADRAS
HIGH COURT, MADURAI.**

Sl. No.	TNPSC REGISTER NO.	NAME OF THE CANDIDATE
1	290101266	ABIRAMI .T
2	260103105	ANTONYSAMY .I
3	260101172	ARUNASELVI .D
4	010013061	GANESHKUMAR .M
5	260103249	KRISHNAMOORTHY .S
6	100001399	MALA .R
7	290106025	MANIMEGALAI .R
8	100001389	MARIAMMAL .S
9	260101021	MARIMUTHU .M
10	010014256	MARISELVI .K
11	100009187	MEENAKSHI .T
12	260108330	MUTHUKARPAGAVALLI .R
13	100003194	MUTHURENGAN .C
14	260101266	MUTHUSELVI .S
15	100003167	NAVANAYAKI .P
16	010001206	PALANI .C
17	260101218	RAMNANTHINI .M
18	100003205	ROHINI .M
19	010014037	SABARIMALA .L

Sl. No.	TNPSC REGISTER NO.	NAME OF THE CANDIDATE
20	020001042	SAKTHI GOMATHI .T
21	260108360	SAMIDURAIAMMAL .P
22	260110250	SANGEETHA .V
23	010011137	SATHISH KUMAR .D
24	100001182	SIVAKAMA SUNDARI .D
25	260102207	SIVASANKARAN .S
26	100013034	SOORIYAPANDI .G
27	260110227	SUBATHRA G.N.
28	310101115	SUDHA .V
29	260102053	YUVARANI .M

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THE FOLLOWING CANDIDATE IS TEMPORARILY APPOINTED TO THE POST OF PERSONAL ASSISTANT TO THE REGISTRAR IN THE MADRAS HIGH COURT SERVICE AND POSTED AT MADURAI BENCH OF THE MADRAS HIGH COURT, MADURAI.

Sl. No.	TNPSC REGISTER NO.	NAME OF THE CANDIDATE
1	100002078	KANNAN .S

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INDIVIDUAL APPOINTMENT ORDERS HAVE BEEN DESPATCHED TO ALL THE AFORESAID CANDIDATES TO THEIR RESPECTIVE ADDRESSES, THROUGH SPEED POST, REQUIRING THEM **TO REPORT FOR JOINING DUTY IN THE FORENOON ON OR BEFORE 03.03.2017.(FRIDAY)**

ALL THE AFORESAID CANDIDATES ARE DIRECTED TO BRING THE ORIGINAL OFFICIAL MEMORANDUM SENT BY THE HIGH COURT ALONG WITH ALL THE TESTIMONIALS IN ORIGINAL, AT THE TIME OF REPORTING FOR DUTY.

THEY ARE ALSO INFORMED THAT THEY SHALL BRING ANY OF THE PHOTO I.D. CARDS ISSUED BY THE CENTRAL / STATE GOVERNMENTS, SUCH AS AADHAR CARD, DRIVING LICENCE, VOTER I.D. OR GOVERNMENT EMPLOYEE I.D. CARD DEPICTING THEIR ADDRESS AND PHOTO (PAN CARD IS NOT ALLOWED AS AN I.D. CARD FOR THIS PURPOSE) AND GET THEIR 'ENTRY PASS' FROM THE COUNTERS IN THE HIGH COURT CAMPUS SO AS TO ENTER THE **MADURAI BENCH OF MADRAS HIGH COURT, MADURAI.**

CANDIDATES WITHOUT THE PHOTO I.D. WILL NOT BE ISSUED WITH ENTRY PASS.

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